## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

IN THE MATTER OF:	CP No. 400(ND)/2017
Suraj Miglani & anr.	Petitioner
v.	
Super City Developers Pvt. Ltd. & Ors.	Respondent
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SECTION: Under Section 241 & 244 of the Companies Act

Order delivered on 07.12.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

R. VARADHARAJAN Hon'ble Member (Judicial)

For the Applicant / Petitioner: Ms. Charu Rustogi, Ms. Shruti Rathore, Advs. For the Respondent

## Order

Learned Counsel for the respondent states that C.P. Nos. 411(ND)/2017 to 414(ND)/2017 are pending between the same parties and this petition may also be listed alongwith the aforesaid petitions.

List the matter on 21st December, 2017.

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

> R. VARADHARAJAN Member (Judicial)

07.12.2017 V.Sethi